

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 13216 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,

✓ Shri Ratnadip Bhattacharjee,
Special Judge, NDPS, Assam, Guwahati
(Attached to the Judicial Academy as Faculty)

Dated Guwahati, the 9th December, 2022

Subject:- **Permission to avail LTC.**

Reference:- Your letter No. Spl/J/NDPS/151 dated 03.12.2022

Sir,


With reference to the above, I am directed to inform you that you have been allowed to avail LTC for the block period of 2018-2021 (by way of carry forward) with effect from 11.12.2022 to 18.12.2022 to visit Bhubaneswar and Puri via Kolkata, alongwith your wife, by the shortest possible route as per existing Rules.

Thanking you.

Yours faithfully


REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/ 13217 - 13219 /A.

Dated 09.12.2022 

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)